(d) Two statements indicating the Jiiininium rates of wages iixed in respect of for agricultural workers various S'tates/Administrations and the number of agricultural labourers according to 1981 census are appended. [See Appendix CXXVI Annexure No. 25]

Written Answers

Winding up of Dandakaranya Development Authority

S80. PROB;., SOURENDRA BHAT-TACHARJEE:

SHRI

MAKHAN PAUL:

Will the Minister of LABOUR AND REHABILITATION be pleased

- whether a decision has been taken by Government to wind up the Dandakaranya Development Authority and hand it over to respective ota e Governments;
- (b) if so, whether the decision is oased on the assumption that the D.D. A. has accomplished tasks assigned to ..; and
- (c) whether the recommendations of the Estimates Committee of the-Lok Sabha made in 1978 regarding the i work of the D.D.A. were taken into account while taking a decision in the i matter?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI VEEREN-DRA PATIL): (a) and (b) No, Sir. A decision has been taken to transfer the assets and institutions created by Dandakaranya Project in three out of four zones to the respective State Governments for future maintenance because the work of rehabilitation of displaced persons in these three zones is more or less complete. The defi ciencies identified in some of the as sets are to be made good by the State Governments with the fundg to be provided by the Government of India. The fourth one, namely, Malkangiri Zone, the Project quarters, Zonal Headquarters and some central institutions will remain with the Dandakaranya Project for j some time.

(c) The Estimates Committee made certain recommendations for all round development of the area covered by the Dandakaranya Project implementation of Rural Electrification Programme, issue of pattas to displaced persons and completion of certain residual works etc. The decision to transfer the assets ^'^d institutions of Dandakaranya Project in 3 zones to the respective State Governments for future maintenance was taken after taking into consideration the objectives which were to be achieved by the Dandakaranya Development Authority, its actual achievements and the shortfalls still to be made good.

RehabiUtation, of Displaced Persons from Bangladesh

- 581. PROF. **SOURENDRA** TACHARJEE: SHRI MAKHAN PAUL: Will Minister of LABOUR AND REHABILITATION be pleased to state:
- whether the Government of (a) West Bengal have submitted a memorandum detailing the case for and I estimated expenses for proper rehabi-I litation of displaced persons from erstwhile East Pakistan, now Bangladesh; and
- if so, what decision Govern ment have taken thereon?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI VEEREN-DRA PATIL): (a) We have received a copy of the report of the Refugee Rehabilitation Committee appointed by the State Government in which a demand of Rs. 750 crores has been made.

(b) The demand has several items. Each one is being examined. A view on which item should be funded by ius and to what extent will be taken shortly.